

Constitution of Benches with effect from 11th of July, 2011.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon. The Chief Justice Hon. Vikram Nath, J. <u>(On Monday, Tuesday, Thursday and Friday)</u>	Fresh, order, admission, hearing Special Appeals and all fresh and listed Matters related to Tolls on River Bridges in U.P and Environment Matters. AND Listed Special Appeals from January 1st 2009 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	On priority basis Service Writs relating to transfer/suspension of all categories and Special Appeals upto the year 2003 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
		Hon. The Chief Justice Hon. Vikram Nath, J. <u>(On Wednesday)</u>	Fresh, order, admission, hearing and all Listed Public Interest Litigation (Civil) for Orders, Admission and Hearing including Bunch Cases.
		Then Hon. The Chief Justice <u>(On Friday at 2.00 P.M.)</u>	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.
2	3	Hon. Amitava Lala, J. Hon. Ashok Srivastava, J.	Fresh, order, admission, hearing Misc. Writs, Control Orders and Land Acquisitions. AND Listed Misc. Writs from 01.01.2009 onwards, Control Orders and Land Acquisitions from 01.02.2011 onwards including Bunch Cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 2004 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	36	Hon. Yatindra Singh, J. Hon. Kashi Nath Pandey, J.	Fresh, order, admission, hearing and All Listed Writs relating to other Recovery including Matters arising

out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.

At 2.00 P.M.:

Misc. Writs for the year 2003 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

4 35 Hon. R.K. Agrawal, J.
Hon. Sunil Hali, J.

Fresh, order, admission, hearing Writs relating to Urban Ceiling

AND

Listed Writs relating to Urban Ceiling from January 1st of 2009 onwards and listed Control Orders and Land Acquisitions from 01.01.2009 to 31.01.2011 and Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories and Misc. Writs for the year 2004 and Service Writs for year 2000 and 2001 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

5 9 Hon. D.S.R. Varma, J.
Hon. Sabhajeet Yadav, J.

Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights

AND

Listed Special Appeals upto 31.12.2004 and Misc. Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs upto the year 2002 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

6 42 Hon. S.K. Singh, J.
Hon. Surendra Singh, J.

Fresh, order, admission, hearing and all Listed Criminal Writs.

At 2.00 P.M.:

Oldest Criminal Writs for Orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 7 32 Hon. Sunil Ambwani, J.
Hon. Pankaj Mithal, J. Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.: Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 8 2 Hon. Ashok Bhushan, J.
Hon. Bharati Sapru, J. Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations)
- AND
- Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1st 2009 onwards including Bunch Cases.
- At 2.00 P.M. Misc. Writs for the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 9 44 Hon. Imtiyaz Murtaza, J.
Hon. Jayashree Tiwari, J. Fresh, order, admission, hearing all listed Habeas Corpus Writs, Government Appeals, matters U/S 378 (4) Cr.P.C. and Capital Cases and writs related to Public interest Litigation (Criminal).
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals upto the year 1983 and Capital Cases for Hearing.
- 10 40 Hon. S.P. Mehrotra, J.
Hon. Y.C. Gupta, J. Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- AND

Listed Special Appeals from the year 2005 to 2008 for Orders, Admission and Hearing.

At 2.00 P.M.:

Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

11 29 Hon. Vineet Saran, J.
Hon. Ran Vijai Singh, J.

Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts

AND

Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1st of January, 2007 onwards including Bunch Cases.

On priority basis Service Writs relating to transfer/suspension of all categories, Service Writs upto 1999 and for the year 2002 and infructuous cases irrespective of the year for orders, Admission and Hearing.

At 2.00 P.M.:

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

12 1 Hon. Rakesh Tiwari, J.

Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2005 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1st January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 13 5 Hon. Prakash Krishna, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1st January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1976 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 39 Hon. Rajes Kumar, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- 15 19 Hon. S.U. Khan, J. Fresh, order, admission, hearing and all Listed Second Appeals, F.A.s and F.A.F.O.s
- At 2.00 P.M.: Second Appeals upto the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

16 52 Hon. Devendra Pratap Singh J. Listed Minor Bail Applications upto 31.12.2010 for Orders.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and oldest Minor Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

17 38 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions

AND

Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

18 46 Hon. Amar Saran, J.
Hon. S.S. Tiwari, J. Fresh, order, admission, hearing all listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail, Criminal Contempt, Criminal Appeals arising from POTA, Contempt Appeals.

At 2.00 P.M.:

Oldest Criminal Appeals for Orders.

Thereafter:

Criminal Appeals from the year 1984 onwards for Hearing.

19 10 Hon. Arun Tandon, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All

Writs relating to Indian Stamp Act including Bunch Cases.

Thereafter:

Tax Matters upto the year 2003 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 18 Hon. Dilip Gupta, J.

Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society

AND

Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1992 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 33 Hon. Krishna Murari, J.

Listed Service Writs including that of Employees of High Court and subordinate Courts for the year 2006 and 2007 for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 30 Hon. Shishir Kumar, J.

Listed Misc. Writs upto 31.12.2002 for Orders, Admission and Hearing including Bunch Cases.

- 23 34 Hon. Sanjay Misra, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2007 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 24 47 Hon. Ravindra Singh, J. Fresh order and All Listed Major Bail Applications .
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 25 6 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue
- AND
- Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1997 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 21 Hon. Sudhir Agarwal, J. Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)
- AND
- Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.: Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

27 49 Hon. Vinod Prasad, J. Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals.

At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

28 51 Hon. A.K. Tripathi, J. Fresh, order Minor Bail Applications
AND
Listed Minor Bail Applications from January 1st 2011 onwards.

At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

29 7 Hon. S.K. Gupta, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.

At 2.00 P.M.: Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 30 28 Hon. B.K. Narayana, J. Listed Misc. Writs from the year 2003 to 2008 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Misc. Writs for the year 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 31 54 Hon. R.D. Khare, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C.
- AND
- Listed Matters U/Ss 482 & 483 Cr.P.C. from 1st February, 2011 onwards.
- 32 4 Hon. Abhinava Upadhya, J. Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.
- AND
- Listed Writs arising out of Suits from 1st January, 2009 onwards
- Thereafter: Misc. Writs for the year 1996 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 33 45 Hon. N.A. Moonis, J. Listed Matters U/Ss 482 & 483 Cr.P.C. upto 31.01.2011 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

34 48 Hon. Rajesh Chandra, J. Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch cases.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Criminal Revisions for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

35 50 Hon. S.C. Agarwal, J. Fresh, order, admission, hearing Criminal Revisions and all Fresh and Listed Criminal Writs.

AND

Listed Criminal Revisions from 01.01.2011 onwards.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.

36 43 Hon. S.K. Tripathi, J. Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals for Hearing.

**CHIEF JUSTICE
04.07.2011**